

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) The D.D.A. has reported that in most of the cases conveyance deeds have either been registered or sent to the allottees for getting the same stamped from the office of the Collector of Stamps. In the remaining cases, the allottees are being asked to clear the dues such as interest for belated payment, penalty for non-payment of dues on due date, ground rent etc.

(b) the D.D.A. has reported that the time for carrying out the registration of conveyance deeds in the name of the allottee will depend upon the time taken by the allottee to complete the formalities.

(c) The D.D.A. has reported that the main reasons are the following:—

- (i) non-payment of dues, i.e. interest charges, ground rent etc. by the allottees inspite of repeated reminders ;
- (ii) inspection of flats for preparation of plan of the flat showing location, boundaries and accommodation of the flat ; and
- (iii) unauthorised addition and alteration by the allottees ;

Drinking Water Connection for Pitampura Village

2235. SHRI B.R. NAHATA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Pitampura Village, Delhi was provided drinking water connection without the arrangement for the disposal of the sewage water ;

(b) whether it is a fact that the sewage water of the village is being discharged in the storm water drain of the Saraswati Bihar adjoining Government School Building, which is becoming a health hazard ; and

(c) what steps D.D.A. propose to take for the proper disposal of the sewage water of this village ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Yes, Sir.

(b) The D.D.A. has reported that this is not a fact.

(c) The D.D.A. has reported that the sewage disposal of this village will be made in the outfall sewer as and when the sewerage scheme is prepared for this village.

Metalling of Bye-Lanes in Shantiniketan

2236. SHRI MANPHOOL SINGH CHAUDHARY: Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to Unstarred Question No. 535 on 12th July, 1982 regarding Metalling of bye-lanes in Shantiniketan Colony and state:

(a) the progress so far in metalling of portions of the backlanes/bye-lanes behind Street No. 2, Shantiniketan Colony, which had been left out over a number of years ;

(b) whether these portions awaiting metalling are still filled up with wild thorny bushes, malba, debris and both human and bobine excreta ; and

(c) if so, the action proposed to be taken to remove long-standing irritants and healthy hazards to the residents of this side of the above colony ?

THE MINISTER OF PARLIAMENTARY AFFAIRS WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) The Municipal Corporation of Delhi has reported that tenders for metalling of backlanes/

bye-lanes behind Street No. 2, Shantiniketan Colony have already been called and the same are under process.

(b) The Corporation has stated that the back-lanes/bye-lanes behind Street No. 2 were cleared of bushes, malba, debris, etc. during the month of June, 1982. Action to keep the lanes and bye-lanes cleared of vegetations is taken as and when the same is required.

(c) As stated in Part (a) and (b) above.

Replacement of Sewer Line in Janak-Puri

2237. SHRI DHARAM DASS SHASTRI : Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that the newly replaced sewer lines upto Dhau-li Piau, A-Block, Janakpuri, New Delhi need to be connected to main line on the Najafgarh Road by a 900 cm. wide pipe line in order to complete sewer improvement job of this part of Janakpuri Colony and bring relief to the residents ;

(b) whether it is also a fact that the above said work has not been undertaken by Municipal Corporation of Delhi due to delay in payment of settled amount of deficiency charge, approximately Rs. 25 lakhs by Delhi Development Authority ; and

(c) the steps that have been undertaken or proposed to be taken to complete this job of sewer improvement and redress long standing grievances of Janakpuri residents ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

परीक्षण खेलों के लिए "क्लेपिजन" का आयात

2238. श्री दयाराम शाक्य : क्या खेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि एशियाड शूटिंग परीक्षण प्रतियोगिता के लिए सितम्बर 1982 में टोक्यो से क्लेपिजन का आयात किया गया है और यदि हां, तो इस पर कितनी धनराशि खर्च हुई है; और

(ख) क्या सरकार को यह जानकारी है कि आगरा में मिट्टी से सुन्दर कबूतर, अन्य पक्षी और खिलौने बनाए जाते हैं और ये वहां बड़ी मात्रा में सदैव उपलब्ध रहते हैं; और

(ग) यदि हां, तो टोक्यो से क्लेपिजन आयात करने के क्या कारण हैं ?

पूति मंत्रालय तथा खेल विभाग में राज्य मंत्री (श्री बूटा सिंह) : (क) सितम्बर, 1982 के दौरान शूटिंग के लिए वायुयान द्वारा क्लेपिजन के आयात पर किया गया व्यय 10,125.00 रुपये था।

(ख) और (ग) यद्यपि सरकार को यह जानकारी है कि देश में आगरा तथा बहुत से अन्य स्थानों पर अच्छे खिलौने बनाए जाते हैं फिर भी एशियाड, 82 के भाग के रूप में होने वाली अन्तर्राष्ट्रीय शूटिंग जैसी प्रतियोगिताओं के लिए अपेक्षित क्लेपिजन स्वदेश में नहीं बनते हैं। अतः शूटिंग के लिए क्लेपिजन, जो वास्तव में क्लेप्लेट्स हैं तथा अन्तर्राष्ट्रीय स्तर के हैं, विदेश से आयात किए गए हैं।